## 2.58 hrs.

## PAPERS LAID ON THE TABLE

## REVIEW AND REPORT OF HINDUSTAN MACHINE TOOLS LTD., NATIONAL NEWSPRINT AND PAFER MILLS LTD., MACHINE TOOL COR-PORATION OF INDIA LTD. ETC.

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOWDHURY): I beg to lay on the Table :-

A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956.

- (i) (a) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1960-70.
  - (b) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the 3 year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-838/71].
- (ii) (a) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1969-70.
  - Annual Report of the National (b) Newsprint and Paper Mills Limited, Nepanagar, for the year 1969-70 along with the Audited Accounts and of the comments the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-839/71]
- (iii) (a) Review by the Government on the working of the Machine Tools Corporation of India Limited. Ajmer, for the year 1969-70.

- (b) Annual Report of the Machine Tool Corporation of India Limited, Ajmer, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-840/71].
- (iv) (a) Review by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70.
  - (b) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-841/71].
- (v) (a) Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1069-70.
  - (b) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-842/71].

## NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

SHRI MOINUL HAQUE-CHOWDH-URY : I beg to lay on the table:---

A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of section 18A of the Industries (Development and Regulation) Act, 1951 :---

 (i) S.O. 1027 published in Gazette of India dated the 6th March, 1971, regarding management of